

Passport Offices

187. SHRI RADHA MOHAN SINGH:
DR. RAMESH CHAND TOMAR:
SHRI DEVI BUX SINGH:

Will the PRIME MINISTER be pleased to state:

- (a) the number of Passport Offices established during the last 2 years in each State;
- (b) the number of these offices functioning at present;
- (c) whether the Government propose to open more passport offices; and
- (d) if so, the details thereof alongwith their location?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI KAMALA SINHA): (a) and (b) Three Passport Offices were established during the last two years, one each at Ghaziabad in Uttar Pradesh, Vishakhapatnam in Andhra Pradesh and Thane in Maharashtra. All these offices are functional at present.

(c) and (d) Yes, Sir. There is a proposal to open passport offices at Srinagar in Jammu and Kashmir and Pune in Maharashtra.

[English]

Unrecognised Medical Colleges

188. PROF. P.J. KURIEN: Will the PRIME MINISTER be pleased to state:

- (a) the details of medical colleges functioning in the country which have not been recognised by the All India Medical Council, State-wise; and
- (b) the details of Steps taken by the Government to check such institutions?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI RENUKA CHOWDHURY): (a) The list of medical colleges not recognised by the Medical Council of India are given in the attached statement.

(b) In order to check the mushroom growth of medical colleges in the country, the Indian Medical Council Act, 1956 was amended in the year 1993 which provides for prior approval of the Central Government for opening of medical colleges.

Statement*List of unrecognised medical colleges, State-wise*

Sl. No.	Name of the State/Medical College
Bihar	
1.	Patiliputra Medical College, Dhanbad
2.	Mata Gujri Memorial Medical College, Kishanganj.

3. Katihar Medical College, Katihar.

Haryana

4. Maharaja Agrasen Institute of Medical Research and Education, Agroha.

Jammu and Kashmir

5. Jhelum Valley College of Medical Science, Bemina, Srinagar.

Maharashtra

6. Terana Medical College, New Bombay.
7. Rajiv Gandhi Medical College and Chhatrapati Shivaji Maharaj Hospital, Kalwal, Thane.
8. Jawaharlal Foundation Annasaheb Coudaman Patil Memorial Medical College, Dhule.

Rajasthan

9. Medical College, Kota.

Tamil Nadu

10. Perunthurai Medical College, Perunthurai.

Violation of Provident Fund Act

189. SHRI REMESHWAR PATIDAR: Will the Minister of LABOUR be pleased to state:

- (a) whether the Government are aware of the large scale violation of the provisions of Provident Fund Act by private schools;
- (b) if so, the details thereof; and
- (c) the action taken/proposed to be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI M.P. VEERENDRA KUMAR): (a) to (c) In the country there are some private schools which have defaulted in payment of Provident Fund dues. As on 31.3.1996 an amount of Rs. 21.46 crore was outstanding against the defaulting schools. Necessary legal and penal action as provided under section 7A, 8, 14, 14B of the EPF & MP Act, 1952 and where necessary also under section 406/409 of the IPC has been taken to recover the dues from the defaulting schools.

[Translation]

Scarcity of Drinking Water

190. SHRI ASHOK PRADHAN: Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

- (a) whether the World Bank has provided any special loan to different States in India to improve the water supply in the States; and
- (b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (DR. U.